

Dak Register on 01/11/2018

(Column 1 to 6 are maintained by Office of Registrar. Column 7 and 8 are maintained by concerned section Head)

| Diar y No. | Date of Receipt | No./Name of Document Received | Source | Particulars of documents | Section to which sent | Name | Action Taken | Link File |
|-------------------|------------------------|--------------------------------------|---|--|------------------------------|-------------|---------------------|------------------|
| 3262/2018 | 01/11/2018 | NIL | SH. P. DINESHA, MEMBER (J) | REQUEST FOR LEAVE & PERMISSION TO LEAVE STATION | Administration Section | | | |
| 3263/2018 | 01/11/2018 | 01/CESTAT/BANG/VS | UMA SHANKAR VERMA, ASST. REGISTRAR, CESTAT, BANGALORE | FORWARDING OF APPLICATION FOR EXEMPTION OF TYPEWRITING EXAM FROM SSC, KARNATAKA-REG. | Administration Section | | | |
| 3264/2018 | 01/11/2018 | 01/CESTAT/BANG/CM | UMA SHANKAR VERMA, ASST. REGISTRAR, CESTAT, BANGALORE | FORWARDING OF APPLICATION OF SH. C. MANOJ KUMAR, TO- REG. | Administration Section | | | |
| 3265/2018 | 01/11/2018 | 16(1)/ACCO & GH/CESTAT/ALD/2015 | ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO | PRELIMINARY ESTIMATE AND DRAWING FOR PROVISIONING COURT HALLS/CHAMBERS/REGISTRY | Administration Section | | | |
| 3266/2018 | 01/11/2018 | 3/CEGAT/MAS/99 | SH. K. S. RAMESH, SPS/HOO/DO | REG. DECLARATION OF DDO | Administration Section | | | |

| | | | | | | | | |
|---------------|----------------|--|---|---|-------------------------------|------------------|--|--|
| 3267/ 2018 | 01/11 /2018 | 33(1)/HC CASES/CESTAT/ALL D 2016 | ROHIT KUMAR SHUKLA, ASST. REGISTRA R/HOO | WRIT PETITION NO. 354 OF 2015 IN THE MATTER OF M/S OM SHIV TRANSPORT VS UNION OF INDIA & OTHERS- REG. | Admini stration Section | J. CHA CKO | | |
| 3268/ 2018 | 01/11 /2018 | RAE & R. SUIT NO.2030/2086 OF 2008 | T. VISWAPRA KASH, DEPUTY REGISTRA R, CESTAT, MUMBAI | RAE & R SUIT NO. 2030/2086 OF 2008 REG. | Admini stration Section | J. CHA CKO | | |
| 3269/ 2018 | 01/11 /2018 | PF/CESTAT/MUMBAI/ MK/2018 | T. VISWAPRA KASH, DEPUTY REGISTRA R, CESTAT, MUMBAI | FORWARDING OF APPLICATION FOR PAY FIXATION- REG. | Admini stration Section | | | |
| 3270/ 2018 | 01/11 /2018 | CESTAT/MUM/LTC | T. VISWAPRA KASH, DEPUTY REGISTRA R, CESTAT, MUMBAI | FORWARDING THE TRAVELLING ALLOWANCE BILL FOR TOUR IN SUBMITTED BY HON. MEMBER DR. S.K. PATI, M (J)- REG. | Admini stration Section | | | |
| 3271/ 2018 | 01/11 /2018 | NIL | SH. P.K. CHOUDHA RY, MEMBER (J) | JOINING REPORT | Admini stration Section | | | |
| 3272/ 2018 | 01/11 /2018 | NLUD/REG/2018/57 | G.S. BAJPAI, NATIONAL LAW UNIVERSI TY, DELHI | TRAINING PROGRAMME ON LEGAL ASPECTS | Admini stration Section | | | |

| | | | | | | | | |
|-----------|------------|------------------------------------|---|--|------------------------|--|--|--|
| 3273/2018 | 01/11/2018 | NIL | ASSISTANT REGISTRAR, CESTAT, MUMBAI | WEEKLY DESPATCH ORDER REPORT OF JUDICIAL ORDERS REG. | Computer Cell | | | |
| 3274/2018 | 01/11/2018 | 48(1)/MISC/SC/HC/CESTAT/ALD/2017 | ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO | ORDERS PASSED IN THE MATTER E/70004-70005/16 EX (DB) | PA | | | |
| 3275/2018 | 01/11/2018 | NIL | MS. ARCHANA WADHWA, MEMBER (J) | NOTE REG. PURCHASE OF PROPERTY | Administration Section | | | |
| 3276/2018 | 01/11/2018 | NIL | MS. ARCHANA WADHWA, MEMBER (J) | REG. PERMISSION TO VISIT SINGAPORE | Administration Section | | | |
| 3277/2018 | 02/11/2018 | A-24(2)/LEAVE FILE/TKS-DR/CHE/2018 | K. S. RAMESH, HOO, CESTAT, CHENNAI | FORWARDING OF LEAVE LETTER OF SH. T. K. SARKAR-REG. | Administration Section | | | |
| 3278/2018 | 02/11/2018 | E 12011/1/2018-HINDI-4 DOR | DR. SATISH CHANDRA, JT. DIRECTOR (O.L.) | HINDI TYPING AND STENOGRAPHY EXAM, 2019 | Administration Section | | | |
| 3279/2018 | 02/11/2018 | CESTAT/AHD/PER/70/2018 | SH. S.K. TIWARI, ASST. REGISTRAR, CESTAT, AHMEDABAD | FORWARDING OF EL APPLICATION IN R/O SH. S.K. TIWARI, ASST. REGISTRAR, CESTAT, AHMEDABAD-REG. | Administration Section | | | |
| 3280/2018 | 02/11/2018 | NIL | REKHA SHEKHAWAT, STENO | ONE DAY RH ON 09/11/2018 | Administration Section | | | |

| | | | | | | | | |
|-----------|------------|-----------------------------------|---|--|------------------------|----|--|--|
| | | | GR. II | | | | | |
| 3281/2018 | 02/11/2018 | NIL | SH. MAHESH KUMAR, SPS | COPY OF EARNED LEAVE RECORD OF RETIRED MEMBER (T) SH. DEVENDER SINGH FOR A PERIOD OF THREE YEARS | Administration Section | | | |
| 3282/2018 | 02/11/2018 | 01/CESTAT/BANG/VC | UMA SHANKAR VERMA, ASSISTANT REGISTRAR, CESTAT, BANGALORE | FORWARDING OF APPLICATION FOR PROMOTION-REG. | Administration Section | | | |
| 3283/2018 | 02/11/2018 | 4/4/PERS/KAMALA/SPS/ADMN/CHD/2018 | MUKESH GUPTA, ASSTT. REGISTRAR, CESTAT, CHANDIGARH | TRANSFER REQUEST OF MRS. KAMALA, SPS | Administration Section | | | |
| 3284/2018 | 02/11/2018 | NIL | MS CHANDER KANTA, SPS | APPLICATION FOR LEAVE | Administration Section | | | |
| 3285/2018 | 02/11/2018 | NIL | SANJAI, UDC | APPLICATION FOR 1 DAY CL | Administration Section | | | |
| 3286/2018 | 02/11/2018 | NIL | SANJAI, UDC | APPLICATION FOR RH | Administration Section | | | |
| 3287/2018 | 02/11/2018 | 50050/170/2018-AD.1A | R.K. JHA, UNDER SECRETARY TO THE GOVT. OF INDIA | RECEPTION TO BE HOSTED BY THE PRESIDENT OF INDIA ON THE OCCASION OF 26 JAN 2019 AT RASHTRAPATI | | CT | | |

| | | | | | | | | |
|-----------|------------|----------------------------------|---|---|-------------------------|--|--|--|
| | | | | BHAVAN, NEW DELHI- REG. | | | | |
| 3288/2018 | 02/11/2018 | CESTAT/AHD/LB/02/2014 | S.K. TIWARI, ASST. REGISTRAR | STATEMENT OF PENDING LARGER BENCH MATTERS IN R/O CESTAT, AHMEDABAD-REG. | PA | | | |
| 3289/2018 | 02/11/2018 | 34413/2018/SEC-ELM | ASSISTANT REGISTRAR, SUPREME COURT OF INDIA | CIVIL APPEAL DY. NO. 34413 OF 2018 | DR(J) | | | |
| 3290/2018 | 02/11/2018 | 33(1)/HC CASES/CESTAT/ALL D 2016 | ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO | FORWARDING OF LETTER ADDRESSED TO REGISTRAR CESTAT ALONG WITH ADVOCATE BILL | Admini stration Section | | | |
| 3291/2018 | 02/11/2018 | NIL | SH. ANIL CHOUDHARY, MEMBER (J) | NOTE REG. PERMISSION FOR PRONOUNCEMENT | PA | | | |
| 3292/2018 | 02/11/2018 | NIL | SH. ANIL CHOUDHARY, MEMBER (J) | NOTE REG. PERMISSION FOR PRONOUNCEMENT | PA | | | |
| 3293/2018 | 02/11/2018 | NIL | SH. ANIL CHOUDHARY, MEMBER (J) | NOTE REG. PERMISSION FOR PRONOUNCEMENT | PA | | | |
| 3294/2018 | 02/11/2018 | NIL | ATIN SHARMA, MTS | APPLICATION FOR CL AND RH | Admini stration Section | | | |
| 3295/ | 02/11 | 01/CESTAT/BANG/JU | UMA | PENDENCY | DR(J) | | | |

| | | | | | | | | |
|-----------|------------|-----------------------------------|---|---|------------------------|-----------|--|--|
| 2018 | /2018 | DL | SHANKAR VERMA, ASST. REGISTRAR, CESTAT, BANGALORE | POSITION FOR SINGLE MEMBER CASES REG. | | | | |
| 3296/2018 | 02/11/2018 | EXCISE/CESTAT/2018 | U.S. VERMA, ASST. REGISTRAR, CESTAT, BANGALORE | CONSTITUTION OF LARGER BENCH- REG. | PA | | | |
| 3297/2018 | 05/11/2018 | ST/54884/2014 | VIVEK PANDEY, ADDITIONAL COMMISSIONER (AR) | APPEAL NO. ST/54884/2014 IN THE MATTER OF M/S MOHAK HI TECH SPECIALITY HOSPITAL VS. CCCE & CGST | DR(J) | | | |
| 3298/2018 | 05/11/2018 | NIL | SH. ASHOK JINDAL, MEMBER (J) | DISPOSAL STATEMENT FOR OCTOBER, 18 | Administration Section | | | |
| 3299/2018 | 05/11/2018 | NIL | KAUSTUV MAITI | COPY OF FINAL COPY OF THE REPLY TO THE OA OF THE CAT | Administration Section | J. CHACKO | | |
| 3300/2018 | 05/11/2018 | 18(1)/MISC/CESTAT/ALD/2015-PARTII | ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO | OFFER OF APPOINTMENT AS MTS IN CESTAT, ALLAHABAD-REG. | Administration Section | | | |
| 3301/2018 | 05/11/2018 | NIL | DR. D.M. MISRA, MEMBER (J) | CANCELLATION OF CL FOR FOUR DAYS IN NOV AND GRANT OF 1 DAY RH AND 3 DAYS CL IN DECEMBER 18 | Administration Section | | | |

| | | | | | | | | |
|-----------|------------|--------------------------------|--|---|------------------------|--|--|--|
| 3302/2018 | 05/11/2018 | NIL | SH. ASHOK JINDAL, MEMBER (J) | REQUEST FOR ONE DAY RH | Administration Section | | | |
| 3303/2018 | 05/11/2018 | NIL | P.K. NEELA REDDY, SR. PS, CESTAT, HYDERABAD | APPLICATION FOR HPL OF SH. M.V. RAVINDRAN, M (J) | Administration Section | | | |
| 3304/2018 | 05/11/2018 | NIL | SH. SANJIV SRIVASTAVA, M (T) | REG. CANCELLATION OF CL APPLICATION AND CHANGE INTO EL | Administration Section | | | |
| 3305/2018 | 05/11/2018 | NIL | SHRADDHA MISHRA, STENO GR. III | APPLICATION FOR 2 DAYS EL FROM 08 TO 09 NOV 18 | Administration Section | | | |
| 3306/2018 | 05/11/2018 | PF/CESTAT/MUM/PPB | T. VISWAPRA KASH, DEPUTY REGISTRAR, CESTAT, MUMBAI | FORWARDING OF WILLINGNESS FOR MEDICAL ALLOWANCES PPO NO. 197951800619 | Administration Section | | | |
| 3307/2018 | 05/11/2018 | CESTAT/MUMBAI/UNIFORM/2006 | T. VISWAPRA KASH, DEPUTY REGISTRAR, CESTAT, MUMBAI | FORWARDING OF APPLICATION FOR DRESS ALLOWANCE-REG. | Administration Section | | | |
| 3308/2018 | 06/11/2018 | NIL | SH. BIJAY KUMAR, M (T) | PERMISSION FOR PRONOUNCEMENT | PA | | | |
| 3309/2018 | 06/11/2018 | 3(6)/MISC JUDL/CESTAT/CHD/2017 | MUKESH GUPTA, ASSTT. REGISTRAR, CESTAT, | CONSTITUTION OF LARGER BENCH IN E/3023/2009-SM | PA | | | |

| | | | | | | | | |
|---------------|----------------|--------------------------------------|--|---|-------------------------------|--|--|--|
| | | | CHANDIG ARH | | | | | |
| 3310/ 2018 | 06/11 /2018 | NIL | MUKESH GUPTA, ASSTT. REGISTRA R, CESTAT, CHANDIG ARH | REPORT IN TERM IN CIRCULAR F.NO. 01/04/CIRCULAR /CESTAT/2014 | PA | | | |
| 3311/ 2018 | 06/11 /2018 | 48(1)/MISC/SC/HC/CE STAT/ALD/2017 | ROHIT KUMAR SHUKLA, ASST. REGISTRA R/HOO | ORDER PASSED IN THE MATTER E/700004- 700005/16 EX (DB) | PA | | | |
| 3312/ 2018 | 06/11 /2018 | 48(1)/MISC/SC/HC/CE STAT/ALD/2017 | ROHIT KUMAR SHUKLA, ASST. REGISTRA R/HOO | TIME BOUND MATTER OF HON. HIGH COURT- REG. | PA | | | |
| 3313/ 2018 | 06/11 /2018 | 39(1)/OUT SOURCE/MTS/2016 | ROHIT KUMAR SHUKLA, ASST. REGISTRA R/HOO | FOR COMPLIANCE OF LETTER ISSUED BY REGISTRAR, CESTAT, NEW DELHI | PA | | | |
| 3314/ 2018 | 06/11 /2018 | 01/CESTAT/BANG/NS P | UMA SHANKAR VERMA, ASST. REGISTRA R, CESTAT, BANGALO RE | FORWARDING OF SERVICE BOOK & DRAFT PAY FIXATION ORDER- REG. | Admini stration Section | | | |
| 3315/ 2018 | 06/11 /2018 | NIL | SH. MUKESH GUPTA, ASST. REGISTRA R | ASSUMPTION OF CHARGE- REG. | Admini stration Section | | | |
| 3316/ 2018 | 06/11 /2018 | NIL | SH. C. L. MAHAR, | APPLICATION FOR ONE DAY | Admini stration | | | |

| | | | | | | | | |
|-----------|------------|-------------------------|---|--|------------------------|------------|--|--|
| | | | MEMBER (T) | RH | Section | | | |
| 3317/2018 | 06/11/2018 | NIL | SH. ASHOK JINDAL, MEMBER (J) | OFFICE ORDER REG. RELIEVING OF | Administration Section | | | |
| 3318/2018 | 06/11/2018 | NIL | MS. ARCHANA WADHWA, MEMBER (J) | APPLICATION FOR 04 DAYS CL | Administration Section | | | |
| 3319/2018 | 06/11/2018 | NIL | MS. ARCHANA WADHWA, MEMBER (J) | APPLICATION FOR EL FOR 16 DAYS | Administration Section | | | |
| 3320/2018 | 06/11/2018 | NIL | SH. C. MANOJ KUMAR, TO., CESTAT, BANGALORE | FORM OF OPTION | Administration Section | | | |
| 3321/2018 | 06/11/2018 | 11/CESTAT/HYD/AD MIN/15 | P.K. NEELA REDDY, SR. PS, CESTAT, HYDERABAD | OBSERVANCE OF VIGILANCE AWARENESS WEEK 2018-REG. | Administration Section | J. CHA CKO | | |
| 3322/2018 | 06/11/2018 | NIL | MS. ARCHANA WADHWA, MEMBER (J) | APPLICATION TO CONVERT ONE DAY CL | Administration Section | | | |
| 3323/2018 | 06/11/2018 | NIL | SH. ASHOK JINDAL, MEMBER (J) | PERMISSION TO LEAVE HEADQUARTER - REG. | Administration Section | | | |
| 3324/2018 | 06/11/2018 | NIL | SH. RAJU, MEMBER (T) | CASUAL LEAVE- REG. | Administration Section | | | |
| 3325/ | 06/11 | NIL | SH. P. | APPLICATION | Admini | | | |

| | | | | | | | | |
|-----------|------------|----------------------------------|---|---|------------------------|-----------|--|--|
| 2018 | /2018 | | ANJANI KUMAR, MEMBER (T) | FOR EL | stration Section | | | |
| 3326/2018 | 06/11/2018 | NIL | SH. P. DINESHA, MEMBER (J) | REQUEST FOR LEAVE & PERMISSION TO LEAVE STATION | Administration Section | | | |
| 3327/2018 | 06/11/2018 | NIL | SH. V. PADMANA BHAN, MEMBER (T) | REQUEST FOR FOUR DAYS CL ALONGWITH STATION LEAVE PERMISSION-REG. | Administration Section | | | |
| 3328/2018 | 06/11/2018 | NIL | NEHA SINGH, PA TO M (J) | INVESTMENT DETAILS OF SH. RAMESH NAIR, M (J) | Administration Section | J. CHACKO | | |
| 3329/2018 | 06/11/2018 | NIL | DR. S.K. PATI, M (J) | REQUEST OR GRANT OF TWO DAYS EL ON 5 & 6 NOV, 2018 WITH SLP- REG. | Administration Section | | | |
| 3330/2018 | 06/11/2018 | 33(1)/HC CASES/CESTAT/ALL D 2016 | ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO | WRIT PETITION NO. 354 OF 2015 IN THE MATTER OF M/S OM SHIV TRANSPORT VS UNION OF INDIA & OTHERS- REG. | PA | | | |
| 3331/2018 | 06/11/2018 | A-45(1)/MISC-AR/CHE/2014 | K.S. RAMESH, HOO, CESTAT, CHENNAI | OBSERVANCE OF VIGILANCE WEEK- REG. | Administration Section | J. CHACKO | | |
| 3332/2018 | 06/11/2018 | NIL | SH. MAHESH KUMAR, SR PS | COPY OF EL RECORD OF RETIRED MEMBER (T) SH. DEVENDER | Administration Section | | | |

| | | | | | | | | |
|---------------|----------------|--------------------------|--|---|-------------------------------|--|--|--|
| | | | | SINGH | | | | |
| 3333/ 2018 | 06/11 /2018 | 01/CESTAT/BANG/US V | UMA SHANKAR VERMA, ASST. REGISTRA R, CESTAT, BANGALO RE | FORWARDING OF LEAVE SANCTION ORDER- REG. | Admini stration Section | | | |
| 3334/ 2018 | 06/11 /2018 | 01/CESTAT/BANG/AD MN. | UMA SHANKAR VERMA, ASST. REGISTRA R, CESTAT, BANGALO RE | FORWARDING OF INTEGRITY PLEDGE- REG. | PA | | | |
| 3335/ 2018 | 06/11 /2018 | 01/CESTAT/BANG/NR | UMA SHANKAR VERMA, ASST. REGISTRA R, CESTAT, BANGALO RE | FORWARDING OF APPLICATION- REG. | Admini stration Section | | | |
| 3336/ 2018 | 06/11 /2018 | NIL | SH. P.K. CHOUDHA RY, MEMBER (J) | APPLICATION FOR EL | Admini stration Section | | | |
| 3337/ 2018 | 06/11 /2018 | NIL | SH. N. RAJA, SPS TO HON. M (J) | FORWARDING OF MONTHLY DISPOSAL STATEMENT IN R/O HON. MEMBER (J) SH. S.S. GARG | Comput er Cell | | | |
| 3338/ 2018 | 06/11 /2018 | NIL | SH. V. PADMANA BHAN, MEMBER (T) | DISPOSAL STATEMENT FOR OCTOBER 2018 | Comput er Cell | | | |
| 3339/ 2018 | 06/11 /2018 | NIL | SH. V. PADMANA | DISPOSAL STATEMENT | Comput er Cell | | | |

| | | | | | | | | |
|---------------|----------------|------------------------------|--|--|-------|--|--|--|
| | | | BHAN, MEMBER (T) | FOR OCTOBER, 2018 | | | | |
| 3340/ 2018 | 06/11 /2018 | ST/59109/2013 | AMRESH JAIN, AUTHORIZ ED REPRESEN TATIVE, OFFICE OF THE COMMISSI ONER(AR) | APPEAL NO. ST/59109/2013 IN THE MATTER OF MS EMAAR MGF CONSTRUCTIO N PVT. LTD. VS CST, DELHI- REG. | DR(A) | | | |
| 3341/ 2018 | 06/11 /2018 | NIL | K.S. RAMESH FOR DEPUTY REGISTRA R, CESTAT, CHENNAI | STATEMENT SHOWING THE BREAK UP OF CASES PENDING APPEALS FOR OCTOBER 2018 | DR(J) | | | |
| 3342/ 2018 | 06/11 /2018 | NIL | ASSISTAN T REGISTRA R, CESTAT, CHANDIG ARH | MONTHLY REPORT OF OCTOBER, 2018 | DR(J) | | | |
| 3343/ 2018 | 06/11 /2018 | 01/CESTAT/BANG/JU DL | UMA SHANKAR VERMA, ASST. REGISTRA R, CESTAT, BANGALO RE | PENDENCY POSITION FOR SINGLE MEMBER CASES REG. | DR(J) | | | |
| 3344/ 2018 | 06/11 /2018 | 32211/2018/SEC-ELM | ASSISTAN T REGISTRA R, SUPREME COURT OF INDIA | CIVIL APPEAL NO. 10726-10727 OF 2018 | DR(J) | | | |
| 3345/ 2018 | 06/11 /2018 | D.NO. 11565/2018/SEC-XVII | ASSISTAN T REGISTRA | CIVIL APPEAL NO. 4604 OF 2018 | DR(J) | | | |

| | | | | | | | | |
|---------------|----------------|-----------------------------|---|--|-------------------------------|--|--|--|
| | | | R, SUPREME COURT OF INDIA | | | | | |
| 3346/ 2018 | 06/11 /2018 | 23986/2018/XVII/SC/XI II | ASSISTAN T REGISTRA R, SUPREME COURT OF INDIA | CIVIL APPEAL NO. 9126 OF 2018 | DR(J) | | | |
| 3347/ 2018 | 06/11 /2018 | NIL | SH. C. L. MAHAR, MEMBER (T) | REQUEST FOR PRONOUNCEME NT OF ORDER IN E/51111/17 | PA | | | |
| 3348/ 2018 | 06/11 /2018 | 40101/2017 | ASSISTAN T REGISTRA R, SUPREME COURT OF INDIA | DY. NO. 40101 OF 2017 | DR(J) | | | |
| 3349/ 2018 | 06/11 /2018 | NIL | ASST. REGISTRA R, CESTAT, MUMBAI | WEEKLY DESPATCH ORDER REPORT OF JUDICIAL ORDERS REG. | Comput er Cell | | | |
| 3350/ 2018 | 06/11 /2018 | NIL | SH. ASHOK JINDAL, MEMBER (J) | DISPOSAL STATEMENT FOR OCTOBER, 2018 | Comput er Cell | | | |
| 3351/ 2018 | 06/11 /2018 | NIL | SH. L.P.PANT, SR. P.S. | APPLICATION FOR CL | Admini stration Section | | | |
| 3352/ 2018 | 06/11 /2018 | NIL | SH. J. K. GOLAY, SPS | APPLICATION FOR RH | Admini stration Section | | | |
| 3353/ 2018 | 06/11 /2018 | 3/5/MISC/ADMN/2017 | MUKESH GUPTA, ASSTT. REGISTRA R, CESTAT, CHANDIG | APAR OF STAFF OF CESTAT, CHANDIGARH FOR THE YEAR 2017-18 AND 2018 | Admini stration Section | | | |

| | | | | | | | | |
|---------------|----------------|-----|---|--|-------------------------------|--|--|--|
| | | | ARH | | | | | |
| 3354/ 2018 | 06/11 /2018 | NIL | SH. P.K. CHOUDHA RY, MEMBER (J) | DISPOSAL STATEMENT FOR OCT, 2018 | Admini stration Section | | | |
| 3355/ 2018 | 06/11 /2018 | NIL | SH. C. L. MAHAR, MEMBER (T) | DISPOSAL STATEMENT FOR SEP, 2018 | Admini stration Section | | | |
| 3356/ 2018 | 06/11 /2018 | NIL | SH. C. L. MAHAR, MEMBER (T) | DISPOSAL STATEMENT FOR OCT, 18 | Admini stration Section | | | |
| 3357/ 2018 | 06/11 /2018 | NIL | SH. ASHOK JINDAL, MEMBER (J) | STATION LEAVE PERMISSION | Admini stration Section | | | |
| 3358/ 2018 | 06/11 /2018 | NIL | SH. ASHOK JINDAL, MEMBER (J) | REQUEST FOR ONE DAY RH ON 09/11/18- REG. | Admini stration Section | | | |
| 3359/ 2018 | 06/11 /2018 | NIL | RANJU MADHRA, SR. P.S, CESTAT, NEW DELHI | APPLICATION FOR CL, LEAVE ENCASHMENT AND HOMETOWN LTC | Admini stration Section | | | |
| 3360/ 2018 | 06/11 /2018 | NIL | RANJU MADHRA, SR. P.S, CESTAT, NEW DELHI | APPLICATION FOR RH | Admini stration Section | | | |
| 3361/ 2018 | 06/11 /2018 | NIL | TEJO SHRI, STENO GR. II | APPLICATION FOR 1 DAY CL | Admini stration Section | | | |
| 3362/ 2018 | 06/11 /2018 | NIL | TEJO SHRI, PA | APPLICATION FOR RH | Admini stration Section | | | |
| 3363/ 2018 | 06/11 /2018 | NIL | RANJU MADHRA, SR. P.S, | APPLICATION FOR GRANTING GP 4800/- | Admini stration Section | | | |

| | | | | | | | | |
|---------------|----------------|---------------------------------------|---|--|-------------------------------|--|--|--|
| | | | CESTAT, NEW DELHI | | | | | |
| 3364/ 2018 | 12/11 /2018 | NIL | SH. C.J. MATHEW, MEMBER (T) | REG. SANCTION OF APPROPRIATE ALLOWANCE FOR PRESCRIBED DRESS | Admini stration Section | | | |
| 3365/ 2018 | 12/11 /2018 | NIL | DR. D.M. MISRA, MEMBER (J) | TRANSFER OF SH. T. VISWAPRAKAS H, DY REGISTRAR- REG. | Admini stration Section | | | |
| 3366/ 2018 | 12/11 /2018 | NIL | SH. RAMESH NAIR, M (J) | TO EXTEND THE TIME LIMIT FOR RETURN JOURNEY IN TTA UPTO 15/01/2019 | Admini stration Section | | | |
| 3367/ 2018 | 12/11 /2018 | 18(1)/MISC/CESTAT/A LD/2015-PARTII | ROHIT KUMAR SHUKLA, ASST. REGISTRA R/HOO | OFFER OF APPOINTMENT AS MTS IN CESTAT, ALLAHABAD- REG. | Admini stration Section | | | |
| 3368/ 2018 | 12/11 /2018 | 33/(1)/H.C.CASES/CES TAT/ALLD 2016 | ROHIT KUMAR SHUKLA, ASST. REGISTRA R/HOO | FORWARDING OF LETTER ADDRESSED TO REGISTRAR, CESTAT ALONGWITH ADVOCATE BILL | Admini stration Section | | | |
| 3369/ 2018 | 12/11 /2018 | NIL | SH. C.J. MATHEW, MEMBER (T) | APPLICATION FOR RH | Admini stration Section | | | |
| 3370/ 2018 | 12/11 /2018 | NIL | SH. RAJU, MEMBER (T) | APPLICATION FOR CL | Admini stration Section | | | |

| | | | | | | | | |
|---------------|----------------|------------------------|--|---|-------------------------------|--|--|--|
| 3371/ 2018 | 12/11 /2018 | NIL | SH. ASHOK JINDAL, MEMBER (J) | REQUEST FOR ONE DAY CL | Admini stration Section | | | |
| 3372/ 2018 | 12/11 /2018 | NIL | SH. ASHOK JINDAL, MEMBER (J) | RELIEVING ORDER OF SH. MUKESH GUPTA | Admini stration Section | | | |
| 3373/ 2018 | 12/11 /2018 | NIL | PANKAJ, MTS | APPLICATION FOR CHANGE OF DEPT. | Admini stration Section | | | |
| 3374/ 2018 | 12/11 /2018 | NIL | SH. S.K. TIWARI, ASST. REGISTRA R | INFO. OF OA NO. 479 OF 2017 | Admini stration Section | | | |
| 3375/ 2018 | 12/11 /2018 | NIL | SH. MUKESH GUPTA, ASST. REGISTRA R | APPLICATION FOR TRANSFER OF MR. BALBIR CHAND | Admini stration Section | | | |
| 3376/ 2018 | 12/11 /2018 | NIL | SH. MUKESH GUPTA, ASST. REGISTRA R | RELIEVING OF SH. VIVEKANAND BHARTI, MTS | Admini stration Section | | | |
| 3377/ 2018 | 12/11 /2018 | 01/CESTAT/BANG/PK K | UMA SHANKAR VERMA, ASST. REGISTRA R, CESTAT, BANGALO RE | FORWARDING OF APPLICATION FOR SSC STENO EXAM 2018 | Admini stration Section | | | |
| 3378/ 2018 | 12/11 /2018 | NIL | SH. MUKESH GUPTA, ASST. REGISTRA R | APPLICATION FOR RH | Admini stration Section | | | |
| 3379/ 2018 | 12/11 /2018 | NIL | SH. P.K. | APPLICATION | Admini | | | |

| | | | | | | | | |
|---------------|----------------|--|--|---|-------------------------------|--|--|--|
| 2018 | /2018 | | CHOUHARY, MEMBER (J) | FOR EL | stration Section | | | |
| 3380/ 2018 | 12/11 /2018 | NIL | SH. ASHOK JINDAL, MEMBER (J) | STATION LEAVE PERMISSION | Admini stration Section | | | |
| 3381/ 2018 | 12/11 /2018 | NIL | MS. SULEKHA BEEVI C.S, MEMBER (J) | DISPOSAL STATEMENT FOR OCTOBER, 2018 | Comput er Cell | | | |
| 3382/ 2018 | 12/11 /2018 | NIL | MS. NALINI SIVAKUM AR, SPS | DISPOSAL STATEMENT IN R/O SH. S.K. MOHANTY, M (J) | Comput er Cell | | | |
| 3383/ 2018 | 12/11 /2018 | NIL | SH. BIJAY KUMAR, M (T) | DISPOSAL STATEMENT FOR OCTOBER | Comput er Cell | | | |
| 3384/ 2018 | 12/11 /2018 | NIL | SH. S.K. MOHANTY , MEMBER(J) | REQUEST FOR GRANT OF ONE DAY CL | Admini stration Section | | | |
| 3385/ 2018 | 12/11 /2018 | CESTAT/AHD/DISPOS AL STATEMENT/06/2016 | ASSISTAN T REGISTRA R, CESTAT, AHMEDAB AD | DISPOSAL STATEMENT OF CESTAT AHMEDABAD | Comput er Cell | | | |
| 3386/ 2018 | 12/11 /2018 | NIL | PANKAJ | REG. SITUATION OF MTS IN CESTAT | PA | | | |
| 3387/ 2018 | 12/11 /2018 | NIL | ANKIT TOTUKA, ADVOCAT E | REQUEST SEEKING ADJOURNMENT OF MATTER LISTED ON 09/11/2018 | DR(J) | | | |
| 3388/ 2018 | 12/11 /2018 | NIL | ANKIT TOTUKA, | REQUEST SEEKING | DR(J) | | | |

| | | | | | | | | |
|-----------|------------|-------------------------------------|--|---|-------|--|--|--|
| | | | ADVOCATE | ADJOURNMENT OF MATTER LISTED ON 08/11/2018 | | | | |
| 3389/2018 | 13/11/2018 | 07/CESTAT/HYD/LIB/15 | P.K. NEELA REDDY, SR. PS, CESTAT, HYDERABAD | RENEWAL OF EXCISE LAW TIMES GST LAW TIMES & GST EXCUS FOR THE YEAR 2019 IN R/O CESTAT, HYDERABAD-REG. | DR(J) | | | |
| 3390/2018 | 13/11/2018 | 36(1)/MISC/JUDICIAL/CESTAT/ALD/2016 | ROHIT KUMAR SHUKLA, ASST. REGISTRAR | NOTICE REG. NON AVAILABILITY OF BENCH | DR(J) | | | |
| 3391/2018 | 13/11/2018 | NIL | MANAS KR. SINHA, ASST. REGISTRAR, CESTAT, MUMBAI | SINGLE MEMBER PENDING CASES AS ON 01/11/2018- REG. | DR(J) | | | |
| 3392/2018 | 13/11/2018 | 21/CESTAT/HYD/M-STAT/15 | ASSISTANT REGISTRAR, CESTAT, HYDERABAD | MONTHLY STATEMENT FOR OCTOBER | DR(J) | | | |
| 3393/2018 | 13/11/2018 | NIL | CENTAX PUBLICATI ON PVT. LTD. | ORDER NO. A/62531-62532/2018-CU(DB) | DR(J) | | | |
| 3394/2018 | 13/11/2018 | 404/CESTAT/M/2007 | K.S. RAMESH, SPS, CESTAT, CHENNAI | REFERENCE TO LARGER BENCH- REG. | PA | | | |
| 3395/2018 | 13/11/2018 | NIL | MANAS KR. SINHA, ASST. REGISTRAR | APPEAL NO. C/1094,1095/2008 -DB FILE BY M/S ATLANTA | PA | | | |

| | | | | | | | | |
|-----------|------------|--------------------------------|---|---|---------------|--|--|--|
| | | | R, CESTAT, MUMBAI | LTD AND OTHERS- REG. | | | | |
| 3396/2018 | 13/11/2018 | 39(1)/OUT SOURCE/MTS/2016 | ROHIT KUMAR SHUKLA, ASST. REGISTRAR | FOR COMPLIANCE OF LETTER ISSUED BY REGISTRAR, CESTAT, NEW DELHI- REG. | PA | | | |
| 3397/2018 | 13/11/2018 | A.50050/08/2013-AD.1C (CESTAT) | S. BHOWMIK, UNDER SECRETARY TO THE GOVT. OF INDIA | PURCHASE OF LAPTOPS FOR MEMBERS, CESTAT- REG. | Computer Cell | | | |
| 3398/2018 | 13/11/2018 | A.50050/08/2013-AD.1C (CESTAT) | S. BHOWMIK, UNDER SECRETARY TO THE GOVT. OF INDIA | PURCHASE OF LAPTOPS FOR MEMBERS, CESTAT- REG. | Computer Cell | | | |
| 3399/2018 | 13/11/2018 | 17(1)/MS/CESTAT/ALD/2015-16 | ROHIT KUMAR SHUKLA, ASST. REGISTRAR | BENCH WISE DISPOSAL OF CASES DURING OCTOBER 2018 | Computer Cell | | | |
| 3400/2018 | 13/11/2018 | NIL | ASSISTANT REGISTRAR, CESTAT, MUMBAI | WEEKLY DESPATCH ORDER REPORT OF JUDICIAL ORDERS REG. | Computer Cell | | | |
| 3401/2018 | 13/11/2018 | NIL | T.V. UNIKRISHNAN, SPS TO M (T) | DISPOSAL STATEMENT OF SH. SANJIV SRIVASTAVA, M (T) | Computer Cell | | | |
| 3402/2018 | 13/11/2018 | CESTAT/MUM/STAT(DMM)/2018 | V.K. SINHA, SR. P.S. TO JUDICIAL MEMBER, | DISPOSAL STATEMENT OF DR. D.M. MISRA, M (J) FOR OCTOBER | Computer Cell | | | |

| | | | | | | | | |
|---------------|----------------|-----------------------------------|--|---|-------------------------------|--|--|--|
| | | | CESTAT, MUMBAI | | | | | |
| 3403/ 2018 | 13/11 /2018 | NIL | SH. P.K. CHOUDHA RY, MEMBER (J) | DISPOSAL STATEMENT FOR OCTOBER | Comput er Cell | | | |
| 3404/ 2018 | 13/11 /2018 | CESTAT/MUM/STAT/ 2016 | MANAS KR. SINHA, ASST. REGISTRA R, CESTAT, MUMBAI | SUBMISSION OF STATEMENT OF DISPOSAL FOR OCTOBER | Comput er Cell | | | |
| 3405/ 2018 | 13/11 /2018 | PF/CESTAT/MUM/AD MN/SSN/2018 | T. VISWAPRA KASH, DEPUTY REGISTRA R, CESTAT, MUMBAI | FORWARDING OF JOINING REPORT & PAY FIXATION ORDER OF THE OFFICIAL- REG. | Accoun t Section | given to adm secti on by ao | | |
| 3406/ 2018 | 13/11 /2018 | PF/CESTAT/MUM/AD MN/SSN/2018 | T. VISWAPRA KASH, DEPUTY REGISTRA R, CESTAT, MUMBAI | FORWARDING OF JOINING REPORT & PAY FIXATION ORDER OF THE OFFICIAL | Accoun t Section | | | |
| 3407/ 2018 | 13/11 /2018 | NIL | SHRADDH A MISHRA, STENO GR. III | LTC BILL FOR HOME TOWN | Accoun t Section | | | |
| 3408/ 2018 | 13/11 /2018 | NIL | SHRADDH A MISHRA, STENO GR. III | LTC BILL FOR HOME TOWN FOR THE YEAR 2017-18 | Accoun t Section | | | |
| 3409/ 2018 | 13/11 /2018 | C.18017/18/2018-AD.IC (CESTAT) | S. BHOWMIC K, UNDER SECRETAR Y TO THE GOVT. OF INDIA | WP NO. 40731 OF 2018 FILED BY SH. S.K. VERMA, ASST. REGISTRAR BEFORE THE HON. HIGH COURT OF KARNATAKA | Admini stration Section | | | |

| | | | | | | | | |
|-----------|------------|---|---|--|------------------------|--|--|--|
| 3410/2018 | 13/11/2018 | 37(1)/OUTSOURCING-GROUP C/ CESTAT/ ALLD/ 2016 | ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO | SUBMISSION OF PROOF OF SALARY PAYMENT TO OUTSOURCED STAFF REG. | Administration Section | | | |
| 3411/2018 | 13/11/2018 | 53/VIGILANCE/CESTAT/AT/ALLD/2018 | ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO | REPORT REG. OBSERVANCE VIGILANCE AWARENESS WEEK | Administration Section | | | |
| 3412/2018 | 13/11/2018 | 16(1)/ACCO & GH/CESTAT/ALD/2015 | ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO | PRELIMINARY ESTIMATE FOR PROPOSED O/O CESTAT AT KENDRIYA SADAN | Administration Section | | | |
| 3413/2018 | 13/11/2018 | 16(1)/ACCO & GH/CESTAT/ALD/2015 | ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO | PROPOSED O/O CESTAT AT KENDRIYA SADAN | Administration Section | | | |
| 3414/2018 | 13/11/2018 | NIL | SH. P.K. CHOUDHARY, MEMBER (J) | APPLICATION FOR EL | Administration Section | | | |
| 3415/2018 | 13/11/2018 | 11/CESTAT/HYD/AD MN/15 | P.K. NEELA REDDY, SR. PS, CESTAT, HYDERABAD | OBSERVANCE OF VIGILANCE AWARENESS WEEK | Administration Section | | | |
| 3416/2018 | 13/11/2018 | 01/CESTAT/BANG/US V | UMA SHANKAR VERMA, ASST. REGISTRAR, CESTAT, BANGALORE | FORWARDING OF APPLICATION FOR REVISED PAY FIXATION REG. | Administration Section | | | |

| | | | | | | | | |
|-----------|------------|----------------------------|---|---|------------------------|--|--|--|
| 3417/2018 | 13/11/2018 | 01/CESTAT/BANG/USV | UMA SHANKAR VERMA, ASSISTANT REGISTRAR, CESTAT, BANGALROE | FORWARDING OF APPLICATION FOR REVISED PAY FIXATION | Administration Section | | | |
| 3418/2018 | 13/11/2018 | 01/CESTAT/BANG/BIO MATRIC | UMA SHANKAR VERMA, ASST. REGISTRAR, CESTAT, BANGALORE | FORWARDING OF BIO MATRIX ATTENDANCE REPORT | Administration Section | | | |
| 3419/2018 | 13/11/2018 | 9 (II)CAL/CEGAT/89-PER-II | P. K. CHOUDHARY, MEMBER(J) | FORWARDING OF APAR OF SH. SUJAY SARKAR FOR THE PERIOD 2017-18 | Administration Section | | | |
| 3420/2018 | 13/11/2018 | CESTAT/MUMBAI/UNIFORM/2006 | T. VISWAPRA KASH, DEPUTY REGISTRAR, CESTAT, MUMBAI | FORWARDING OF APPLICATION FOR DRESS ALLOWANCE | Administration Section | | | |
| 3421/2018 | 13/11/2018 | PF/CESTAT/MUM/VVB | T. VISWAPRA KASH, DEPUTY REGISTRAR, CESTAT, MUMBAI | SUBMISSION OF ADDITIONAL EDUCATION QUALIFICATION REG. | Administration Section | | | |
| 3422/2018 | 13/11/2018 | NIL | SH. AJAY SHARMA, MEMBER (J) | CL & RH APPLICATION | Administration Section | | | |
| 3423/2018 | 13/11/2018 | NIL | SH. SANJIV SRIVASTAVA, M (T) | CANCELLATION OF CL APPLICATION | Administration Section | | | |
| 3424/ | 13/11 | 16(1)/ACCO & | ROHIT | INTERNAL | Admini | | | |

| | | | | | | | | |
|-----------|------------|--------------------|--|--|------------------------|--|--|--|
| 2018 | /2018 | GH/CESTAT/ALD/2015 | KUMAR SHUKLA, ASST. REGISTRAR/HOO | MODULAR PARTITION FOR OFFICERS CHAMBERS OF CESTAT | stration Section | | | |
| 3425/2018 | 13/11/2018 | NIL | SH. ANIL G. SHAKKARWAR, MEMBER (T) | APPLICATION FOR CL | Administration Section | | | |
| 3426/2018 | 13/11/2018 | NIL | MANAS KR. SINHA, ASST. REGISTRAR, CESTAT, MUMBAI | FORWARDING APAR FOR THE YEAR 2017-18-REG. | Administration Section | | | |
| 3427/2018 | 14/11/2018 | NIL | SH. ANIL CHOUDHARY, MEMBER (J) | NOTE FOR PRONOUNCEMENT OF ORDERS | PA | | | |
| 3428/2018 | 14/11/2018 | NIL | SH. HARISH B MADHAVAN, ADVOCATE, PRESIDENT | REG. NON AVAILABILITY OF MEMBER (T) IN BANGALORE | PA | | | |
| 3429/2018 | 14/11/2018 | NIL | SH. M.V. RAVINDRAN, MEMBER (J) | RENTING OF PREMISES TO HON. CESTAT, HYDERABAD-REG. | Administration Section | | | |
| 3430/2018 | 14/11/2018 | NIL | P.K. NEELA REDDY, SR. PS, CESTAT, HYDERABAD | APPLICATION FOR HPL | Administration Section | | | |
| 3431/2018 | 14/11/2018 | NIL | SH. M.V. RAVINDR | HEADQUARTER LEAVE | Administration | | | |

| | | | | | | | | |
|---------------|----------------|---|---|---|-------------------------------|--|--|--|
| | | | AN, MEMBER (J) | PERMISSION | Section | | | |
| 3432/ 2018 | 14/11 /2018 | NIL | SH. S.S.GARG, MEMBER (J) | STATION LEAVE PERMISSION | Admini stration Section | | | |
| 3433/ 2018 | 14/11 /2018 | NIL | SH. S.K. MOHANTY , MEMBER(J) | REQUEST FOR GRANT OF ONE DAY CL ON 12 NOV 2018 | Admini stration Section | | | |
| 3434/ 2018 | 14/11 /2018 | NIL | DR. D.M. MISRA, MEMBER (J) | CANCELLATIO N OF CL FOR FOUR DAYS IN NOV AND GRANT OF 1 DAYS RH AND 3 DAYS CL IN DEC | Admini stration Section | | | |
| 3435/ 2018 | 14/11 /2018 | NIL | SH. C.J. MATHEW, MEMBER (T) | APPLICATION FOR RH | Admini stration Section | | | |
| 3436/ 2018 | 14/11 /2018 | NIL | SH. S.S.GARG, MEMBER (J) | APPLICATION FOR CL AND STATION LEAVE PERMISSION | Admini stration Section | | | |
| 3437/ 2018 | 14/11 /2018 | NIL | NALINI SIVAKUM AR, SPS TO M (J) | DISPOSAL STATEMENT FOR OCTOBER IN R/O SH. S.K. MOHANTY | Comput er Cell | | | |
| 3438/ 2018 | 14/11 /2018 | NIL | SH. ANIL CHOUDHA RY, MEMBER (J) | DISPOSAL STATEMENT FOR OCTOBER | Comput er Cell | | | |
| 3439/ 2018 | 14/11 /2018 | 36(1)/MISC/JUDICIAL/ CESTAT/ALD/2016 | ROHIT KUMAR SHUKLA, ASST. | NOTICE REG. NO DIVISION BENCH | DR(J) | | | |

| | | | | | | | | |
|-----------|------------|------------------------------------|---|---|------------------------|--|--|--|
| | | | REGISTRAR/HOO | | | | | |
| 3440/2018 | 14/11/2018 | NIL | ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO | NOTICE REG. NON AVAILABILITY OF DIVISION BENCH | DR(J) | | | |
| 3441/2018 | 15/11/2018 | NIL | TEJO SHRI, STENO GR. II | APPLICATION FOR CL | Administration Section | | | |
| 3442/2018 | 15/11/2018 | NIL | MS. RACHNA GUPTA, MEMBER (J) | APPLICATION FOR HALF DAY CL | Administration Section | | | |
| 3443/2018 | 15/11/2018 | NIL | SH. C.J. MATHEW, MEMBER (T) | REG. APPROPRIATE ALLOWANCE FOR ACQUIRING THE PRESCRIBED DRESS | Administration Section | | | |
| 3444/2018 | 15/11/2018 | NIL | SH. BIJAY KUMAR, M (T) | APPLICATION FOR CL | Administration Section | | | |
| 3445/2018 | 15/11/2018 | NIL | SH. BIJAY KUMAR, M (T) | APPLICATION FOR CL WITH SLP | Administration Section | | | |
| 3446/2018 | 15/11/2018 | NIL | SH. BIJAY KUMAR, M (T) | APPLICATION FOR CL WITH SLP | Administration Section | | | |
| 3447/2018 | 15/11/2018 | A-24(2)/LEAVE FILE/TKS-DR/CHE/2018 | DEPUTY REGISTRAR, CESTAT, CHENNAI | FORWARDING OF LEAVE APPLICATION OF SH. T.K. SARKAR | Administration Section | | | |
| 3448/2018 | 15/11/2018 | A-24(2)/LEAVE FILE/TKS-DR/CHE/2018 | DEPUTY REGISTRAR, CESTAT, CHENNAI | FORWARDING OF JOINING REPORT OF SH. T.K. SARKAR, DR- REG. | Administration Section | | | |

| | | | | | | | | |
|---------------|----------------|--|--|---|-------------------------------|---------------------------|--|--|
| 3449/ 2018 | 15/11 /2018 | A.12026/17/2018- AD.1C (CESTAT) | S. BHOWMIC K, UNDER SECRETAR Y TO THE GOVT. OF INDIA | APPOINTMENT OF ASST. REGISTRAR IN CESTAT ON DIRECT RECRUITMENT BASIS- REG. | Admini stration Section | | | |
| 3450/ 2018 | 15/11 /2018 | NIL | ASSISTAN T REGISTRA R, CESTAT, KOLKATA | INSTITUTION, DISPOSAL AND PENDENCY ETC. FOR OCTOBER 2018 | DR(J) | | | |
| 3451/ 2018 | 15/11 /2018 | NIL | SH. ANIL CHOUDHA RY, MEMBER (J) | REG. PERMISSION FOR RELISTING | PA | | | |
| 3452/ 2018 | 15/11 /2018 | NIL | SUKHBIR SINGH, MTS | APPLICATION FOR 1 DAY CL | Admini stration Section | | | |
| 3453/ 2018 | 16/11 /2018 | 27(38)/WORK- ALLOC/CESTAT/ADM N/08 | MUKESH GUPTA, ASSTT. REGISTRA R, CESTAT | OFFICE ORDER REG. WORK ALLOCATION OF SH. MOHINDER SINGH | PA | | | |
| 3454/ 2018 | 16/11 /2018 | NIL | NIL | IRCTC TICKET OF VIJAY PAL | | CT (SH. SAN JAI) | | |
| 3455/ 2018 | 16/11 /2018 | 07/CCU/WITHDRAWA L OF DEPT. APPEALS/2018 | JAI BHAGWAN , SUPERINT ENDENT | LISTING OF APPEAL NO. ST/259/2006- (DB) IN THE CASE OF COMMISSIONER OF CENTRAL EXCISE & SERVICE TAX- UDAIPUR | Central Registr y | | | |
| 3456/ 2018 | 16/11 /2018 | NIL | T. VISWAPRA KASH, DEPUTY | WEEKLY DESPATCH ORDER REPORT OF JUDICIAL | DR(J) | | | |

| | | | | | | | | |
|-----------|------------|--------------------|--|---|------------------------|--|--|--|
| | | | REGISTRAR, CESTAT, MUMBAI | ORDERS REG. | | | | |
| 3457/2018 | 16/11/2018 | CESTAT/AHD/22/2018 | S.K. TIWARI, ASST. REGISTRAR | PURCHASE OF TWO SET COMPUTERS WITH PRINTERS FOR THE USE OF HON. MEMBERS CESTAT, AHMEDABAD | Computer Cell | | | |
| 3458/2018 | 16/11/2018 | 3/5/MISC/ADMN-2017 | MUKESH GUPTA, ASST. REGISTRAR, CESTAT | OBSERVANCE OF VIGILANCE AWARENESS WEEK 2018 | Administration Section | | | |
| 3459/2018 | 16/11/2018 | NIL | MS. ARCHANA WADHWA, MEMBER (J) | APPLICATION FOR EL | Administration Section | | | |
| 3460/2018 | 16/11/2018 | NIL | S.K. TIWARI, ASST. REGISTRAR | REG. WOMAN STAFF ON OUTSOURCED FOR MTS WORK IN CESTAT AHMEDABAD | Administration Section | | | |
| 3461/2018 | 16/11/2018 | NIL | JUSTICE DILIP GUPTA, CESTAT, PRESIDENT | REG. TRANSFER OF SH. T. VISWAPRAKASH | Administration Section | | | |
| 3462/2018 | 16/11/2018 | NIL | JUSTICE SH. DILIP GUPTA, PRESIDENT | REG. TWO DAYS NATIONAL SEMINAR FOR THE MEMBERS OF CESTAT | Administration Section | | | |
| 3463/2018 | 16/11/2018 | NIL | JUSTICE SH. DILIP GUPTA, PRESIDENT | LETTER TO MEMBERS, CESTAT REG. SUGGESTIONS | Administration Section | | | |

| | | | | | | | | |
|-----------|------------|---|---|---|------------------------|----|--|--|
| | | | T, CESTAT | OF THEMES FOR SEMINAR | | | | |
| 3464/2018 | 16/11/2018 | NIL | SH. V. PADMANABHAN, MEMBER (T) | REQUEST FOR THREE DAYS CL WITH SLP | Administration Section | | | |
| 3465/2018 | 16/11/2018 | NIL | SH. C. L. MAHAR, MEMBER (T) | LEAVE APPLICATION FOR 19 AND 20 NOV 2018 | Administration Section | | | |
| 3466/2018 | 16/11/2018 | NIL | CHANDER KANTA, SPS | REG. CONVEYANCE FOR HON. SH. ANIL CHOUDHARY | | CT | | |
| 3467/2018 | 19/11/2018 | NIL | KRIPA SHANKER, ASST. REGISTRAR | RELAXATION OF SUBMISSION OF TA BILL AFTER DUE DATE | Administration Section | | | |
| 3468/2018 | 19/11/2018 | 37(1)/OUT SOURCING- GR. C/CESTAT/ALD/2016 | ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO | EX POST FACTO SANCTION OF ONE POST OF STENOGRAPHER W.E.F. 08/11/2018 ON OUTSOURCING BASIS- REG. | Administration Section | | | |
| 3469/2018 | 19/11/2018 | 01/CESTAT/BANG/NSP | UMA SHANKAR VERMA, ASST. REGISTRAR, CESTAT, BANGALORE | FORWARDING OF REVISED DRAFT PAY FIXATION ORDER -REG. | Administration Section | | | |
| 3470/2018 | 19/11/2018 | 16(1)/ACCO & GH/CESTAT/ALD/2015 | ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO | INTERNAL MODULAR PARTITION FOR OFFICERS CHAMBERS OF CESTAT OFFICE AT GPOA | Administration Section | | | |

| | | | | | | | | |
|---------------|----------------|----------------------------|--|--|-------|--|--|--|
| | | | | BUILDING | | | | |
| 3471/ 2018 | 19/11 /2018 | 27423/2018/SEC-XVII | ASSISTANT REGISTRAR, SUPREME COURT OF INDIA | CIVIL APPEAL NO. 10227-10228 OF 2018 | DR(J) | | | |
| 3472/ 2018 | 19/11 /2018 | 34412/2018/SEC-ELM | ASSISTANT REGISTRAR, SUPREME COURT OF INDIA | CIVIL APPEAL NO. 34412 OF 2018 | DR(J) | | | |
| 3473/ 2018 | 19/11 /2018 | CESTAT/AHD/LB/02/2 014 | S.K. TIWARI, ASST. REGISTRAR, CESTAT, AHMEDABAD | CONSTITUTION OF LARGER BENCH IN THE CASE OF M/S ISAGRO | PA | | | |
| 3474/ 2018 | 19/11 /2018 | CESTAT/AHD/DOO/03 /2014 | S.K. TIWARI, ASST. REGISTRAR, CESTAT, AHMEDABAD | CONSTITUTION OF LARGER BENCH IN APPEAL NO. E/557/2008, E/755,881,887,888 /2007- REG. | PA | | | |
| 3475/ 2018 | 20/11 /2018 | NIL | DR, CESTAT, MUMBAI | CONSTITUTION OF SPECIAL BENCH IN APPEAL NO. E/1081,1172/2008, E/355/2009, E/1842/2012, E/86473/2014 AND ST/88681/2014 | PA | | | |
| 3476/ 2018 | 20/11 /2018 | NIL | SH. ANIL CHOUDHARY, MEMBER (J) | NOTE FOR PRONOUNCEMENT OF ORDERS | PA | | | |

| | | | | | | | | |
|---------------|----------------|--|--|---|-------------------|----|--|--|
| 3477/ 2018 | 20/11 /2018 | 1(101)/CESTAT/CHD/ NOTICE-2015 | ASSISTAN T REGISTRA R/SR. PS, CESTAT, CHANDIG ARH | NOTICE REG. ADJOURNMENT OF SINGLE MEMBER BENCH | PA | | | |
| 3478/ 2018 | 20/11 /2018 | 20(1)/MISC PURCHASE/CESTAT/ ALLD/2015PART II | ROHIT KUMAR SHUKLA, ASST. REGISTRA R/HOO | REQUISITION OF FILE COVER- REG. | | CT | | |
| 3479/ 2018 | 20/11 /2018 | NIL | RITESH SHAH, ASST. MANAGER -FIN | CREDIT NOTE | | CT | | |
| 3480/ 2018 | 20/11 /2018 | NIL | RACHNA GUPTA, MEMBER (J) | DISPOSAL STATEMENT FOR OCTOBER 2018 | Comput er Cell | | | |
| 3481/ 2018 | 20/11 /2018 | CESTAT/AHD/22/2018 | S.K. TIWARI, ASST. REGISTRA R, CESTAT, AHMEDAB AD | PURCHASE OF TWO SET COMPUTERS WITH PRINTERS FOR THE USE OF MEMBER (J & T) | Comput er Cell | | | |
| 3482/ 2018 | 22/11 /2018 | NIL | DEPUTY REGISTRA R, CESTAT, MUMBAI | CONSTITUTION OF SPECIAL BENCH IN APL NO. C/19/2008- REG. | PA | | | |
| 3483/ 2018 | 22/11 /2018 | NIL | R. K. JAIN, PRESIDEN T, EXCISE AND CUSTOMS BAR ASSOCIATI ON | RTI APPLICATION NO. RTI/10704/18 | PA | | | |
| 3484/ 2018 | 22/11 /2018 | NIL | ASSISTAN T | CIVIL APPEAL NO. 10820 OF | DR(J) | | | |

| | | | | | | | | |
|-----------|------------|----------------------|---|--|------------------------|--|--|--|
| | | | REGISTRAR, SUPREME COURT OF INDIA | 2018 | | | | |
| 3485/2018 | 22/11/2018 | NIL | ASSISTANT REGISTRAR, SUPREME COURT OF INDIA | CIVIL APPEAL NO. 10738 OF 2018 | DR(J) | | | |
| 3486/2018 | 22/11/2018 | NIL | ASSISTANT REGISTRAR/SR. PS, CESTAT, CHANDIGARH | NOTICE REG. ADJOURNMENT OF APPEALS | DR(J) | | | |
| 3487/2018 | 22/11/2018 | NIL | ASSISTANT REGISTRAR, SUPREME COURT OF INDIA | CIVIL APPEAL NO. 10867 OF 2018 | DR(J) | | | |
| 3488/2018 | 22/11/2018 | 01/CESTAT/BANG/JU DL | C. MANOJ KUMAR, TECHNICAL OFFICER | DETAILS OF PENDING APPEALS PRIOR TO 2010- REG. | DR(J) | | | |
| 3489/2018 | 22/11/2018 | NIL | MOHINDER SINGH, DR (J) | PERMISSION TO LEAVE THE STATION | Administration Section | | | |
| 3490/2018 | 22/11/2018 | NIL | SH. SANJIV SRIVASTAVA, M (T) | APPLICATION FOR CL WITH HEADQUARTER LEAVE PERMISSION | Administration Section | | | |
| 3491/2018 | 22/11/2018 | NIL | SH. P. V. SUBBARAO, M (T) | APPLICATION FOR CL WITH H L P | Administration Section | | | |
| 3492/2018 | 22/11/2018 | NIL | SH. ASHOK JINDAL, | STATION LEAVE | Administration | | | |

| | | | | | | | | |
|---------------|----------------|-----|---|---|-------------------------------|--|--|--|
| | | | MEMBER (J) | PERMISSION | Section | | | |
| 3493/ 2018 | 22/11 /2018 | NIL | SH. M.M. DAMODHA R, MEMBER (T) | STATION LEAVE PERMISSION | Admini stration Section | | | |
| 3494/ 2018 | 22/11 /2018 | NIL | SH. M.V. RAVINDR AN, MEMBER (J) | APPLICATION FOR CL WITH SLP | Admini stration Section | | | |
| 3495/ 2018 | 22/11 /2018 | NIL | SH. M.V. RAVINDR AN, MEMBER (J) | APPLICATION FOR CL WITH SLP | Admini stration Section | | | |
| 3496/ 2018 | 22/11 /2018 | NIL | SH. ASHOK JINDAL, MEMBER (J) | STATION LEAVE PERMISSION | Admini stration Section | | | |
| 3497/ 2018 | 22/11 /2018 | NIL | SH. V. PADMANA BHAN, MEMBER (T) | REQUEST FOR THREE DAYS CL WITH SLP | Admini stration Section | | | |
| 3498/ 2018 | 22/11 /2018 | NIL | MS. RACHNA GUPTA, MEMBER (J) | HEADQUARTER LEAVE PERMISSION | Admini stration Section | | | |
| 3499/ 2018 | 22/11 /2018 | NIL | SH. P. DINESHA, MEMBER (J) | REQUEST FOR LEAVE & PERMISSION TO LEAVE STATION | Admini stration Section | | | |
| 3500/ 2018 | 22/11 /2018 | NIL | SH. L.P.PANT, SR. P.S. | APPLICATION FOR 1 DAY CL | Admini stration Section | | | |
| 3501/ 2018 | 22/11 /2018 | NIL | P.K. NEELA REDDY, SR. PS, | FORWARDING OF JOINING REPORT OF SH. V.P. PANDEY, | Admini stration Section | | | |

| | | | | | | | | |
|---------------|----------------|------------------|---|--|-------------------------------|--|--|--|
| | | | CESTAT, HYDERAB AD | ASST. REGISTRAR | | | | |
| 3502/ 2018 | 22/11 /2018 | NIL | SANJAI, UDC | APPLICATION FOR 1 DAY CL | Admini stration Section | | | |
| 3503/ 2018 | 22/11 /2018 | NIL | ASST. DIRECTOR OF ESTATES | ISSUE OF NO DEMAND CERTIFICATE IN FAVOUR OF A. MOHAN KUMAR IN R/O QRTR NO. 561 | Admini stration Section | | | |
| 3504/ 2018 | 22/11 /2018 | NIL | SH. ASHOK JINDAL, MEMBER (J) | CERTIFICATE OF TRANSFER OF CHARGE OF SH. KRIPA SHANKAR, AR | Admini stration Section | | | |
| 3505/ 2018 | 22/11 /2018 | NIL | ROHIT KUMAR SHUKLA, ASST. REGISTRA R/HOO | FORWARDING OF JOINING REPORT OF SH. DILKHUSH MEENA, MTS | Admini stration Section | | | |
| 3506/ 2018 | 22/11 /2018 | NIL | ROHIT KUMAR SHUKLA, ASST. REGISTRA R/HOO | FORWARDING OF JOINING REPORT OF SH. GAJENDRA SINGH, HEAD CLERK | Admini stration Section | | | |
| 3507/ 2018 | 22/11 /2018 | NIL | ROHIT KUMAR SHUKLA, ASST. REGISTRA R/HOO | FORWARDING OF LEAVE APPLICATION | Admini stration Section | | | |
| 3508/ 2018 | 22/11 /2018 | NIL | ROHIT KUMAR SHUKLA, ASST. REGISTRA R/HOO | REQUEST FOR 01 DAY CL | Admini stration Section | | | |
| 3509/ 2018 | 22/11 /2018 | PF/CESTAT/MUM/AD | T. | FORWARDING | Admini | | | |

| | | | | | | | | |
|---------------|----------------|--------------------------------|---|--|-------------------------------|------------------|--|--|
| 2018 | /2018 | MN/PJJ | VISWAPRA KASH, DEPUTY REGISTRA R, CESTAT, MUMBAI | OF SERVICE BOOK OF SH. P.J. JO | stration Section | | | |
| 3510/ 2018 | 22/11 /2018 | NIL | V.K. SINHA, SR. P.S. TO JUDICIAL MEMBER, CESTAT, MUMBAI | MINUTES OF THE MEETING HELD ON 28.9.2018 | Admini stration Section | J. CHA CKO | | |
| 3511/ 2018 | 22/11 /2018 | NIL | MAHESH KUMAR, SR. PS TO MEMBER (T) | OFFICER ORDER REG. RELIEVING OF SH. DILKHUSH MEENA | Admini stration Section | | | |
| 3512/ 2018 | 22/11 /2018 | NIL | MS. ARCHANA WADHWA, MEMBER (J) | REQUEST FOR TRANSFER FROM ALLAHABAD TO NEW DELHI OF MR. SOMBIR | Admini stration Section | | | |
| 3513/ 2018 | 22/11 /2018 | 41(1)/OUTSOURCE/ST ENO/2016 | ROHIT KUMAR SHUKLA, ASST. REGISTRA R/HOO | SUPPLY FOR ONE MORE ADDITIONAL STENO- REG. | Admini stration Section | | | |
| 3514/ 2018 | 22/11 /2018 | NIL | SH. S.K. VERMA, ASST. REGISTRA R | FORWARDING OF EL APPLICATION OF SH. S.K. VERMA, ASST. REGISTRAR | Admini stration Section | | | |
| 3515/ 2018 | 22/11 /2018 | NIL | T. VISWAPRA KASH, DEPUTY REGISTRA R, CESTAT, MUMBAI | FORWARDING OF APPLICATION FOR DRESS ALLOWANCE | Admini stration Section | | | |
| 3516/ | 22/11 | NIL | GAURAV | APPLICATION | Admini | | | |

| | | | | | | | | |
|-----------|------------|-----|---|--|------------------------|----|--|--|
| 2018 | /2018 | | SONI | FOR THREE DAYS LEAVE | stration Section | | | |
| 3517/2018 | 22/11/2018 | NIL | ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO | NOMINATION OF HOO/DDO & CPIO FROM 03/12/2018 TO 14/12/2018 | Administration Section | | | |
| 3518/2018 | 22/11/2018 | NIL | ATIN SHARMA, MTS | APPLICATION FOR CL WITH SLP | Administration Section | | | |
| 3519/2018 | 22/11/2018 | NIL | PARMOD KUMAR, PA TO MEMBER (T) | for providing conveyance charges | | CT | | |
| 3520/2018 | 26/11/2018 | NIL | SH. ANIL G. SHAKKARWAR, MEMBER (T) | APPLICATION FOR CL | Administration Section | | | |
| 3521/2018 | 26/11/2018 | NIL | SH. P. V. SUBBA RAO, M (T) | APPLICATION FOR LEAVE WITH HEADQUARTER LEAVE PERMISSION | Administration Section | | | |
| 3522/2018 | 26/11/2018 | NIL | V. RAM GOPAL, STENOGRAPHER | INTIMATION REG. LEAVE OF SH. P.V. SUBBA RAO, M (T) | Administration Section | | | |
| 3523/2018 | 26/11/2018 | NIL | SH. AJAY SHARMA, MEMBER (J) | LEAVE APPLICATION FOR 22/11/2018 | Administration Section | | | |
| 3524/2018 | 26/11/2018 | NIL | SANGEETA MALHOTRA, CM (COURT-I) | PERMISSION TO LEAVE STATION- REG. | Administration Section | | | |
| 3525/2018 | 26/11/2018 | NIL | SH. KRIPA SHANKAR, | APPLICATION FOR EL | Administration | | | |

| | | | | | | | | |
|---------------|----------------|----------------------------|---|---|-------------------------------|--|--|--|
| | | | AR | | Section | | | |
| 3526/ 2018 | 26/11 /2018 | NIL | DEPUTY REGISTRA R, CESTAT, MUMBAI | WEEKLY DESPATCH ORDER REPORT OF JUDICIAL ORDERS REG. | DR(J) | | | |
| 3527/ 2018 | 26/11 /2018 | CESTAT/AHD/DOO/03 /2014 | S.K. TIWARI, ASST. REGISTRA R | REQUEST FOR DIRECTION IN APL NO. E/3342- 3344/2005- REG. | PA | | | |
| 3528/ 2018 | 26/11 /2018 | NIL | DEPUTY REGISTRA R, CESTAT, CHENNAI | NOTICE REG. NO GRANT OF ADJOURNMENT FOR APPEALS UPTO 2012 | PA | | | |
| 3529/ 2018 | 27/11 /2018 | NIL | SH. P. DINESHA, MEMBER (J) | REQUEST FOR LEAVE & PERMISSION TO LEAVE STATION | Admini stration Section | | | |
| 3530/ 2018 | 27/11 /2018 | NIL | SH. SANJIV SRIVASTA VA, M (T) | APPLICATION FOR CL AND HEADQUARTER LEAVE PERMISSION | Admini stration Section | | | |
| 3531/ 2018 | 27/11 /2018 | NIL | DR. S.K. PATI, MEMBER (J) | REQUEST FOR EL WITH HEADQUARTER LEAVE PERMISSION | Admini stration Section | | | |
| 3532/ 2018 | 27/11 /2018 | NIL | MS. ARCHANA WADHWA, MEMBER (J) | APPLICATION FOR EL | Admini stration Section | | | |
| 3533/ 2018 | 27/11 /2018 | NIL | SH. P.V. SUBBA RAO, MEMBER (T) | REQUEST FOR LEAVE ON MEDICAL GROUND | Admini stration Section | | | |
| 3534/ 2018 | 27/11 /2018 | 8/5647/2015-TSII | ASSISTAN T | ISSUE OF NO DEMAND | Admini stration | | | |

| | | | | | | | | |
|-----------|------------|---|---|---|------------------------|--|--|--|
| | | | DIRECTOR OF ESTATES, DIRECTOR OF ESTATES | CERTIFICATE IN FAVOUR OF SH. B. RAVICHANDRAN, M (T) IN R/O QUARTER 6-A, SECTOR 13, BLOCK-C, NEW DELHI | Section | | | |
| 3535/2018 | 27/11/2018 | 3/5/MISC/ADMN-2017 | KRIPA SHANKER, ASSISTANT REGISTRAR, CESTAT, HYDERABAD | JOINING REPORT | Administration Section | | | |
| 3536/2018 | 27/11/2018 | A-20(2)/PERS. FILE/GD-LDC/CESTAT/CHE/2017 | DEPUTY REGISTRAR, CESTAT, CHENNAI | FORWARDING OF TRANSFER REQUEST OF SH. GAGAN DEEP, LDC | Administration Section | | | |
| 3537/2018 | 27/11/2018 | A-24(5)/LEAVE FILE/RR-MTS/CHE/2018 | DEPUTY REGISTRAR, CESTAT, CHENNAI | FORWARDING OF LEAVE APPLICATION WITH MEDICAL CERTIFICATE IN R/O SH. R. RAVICHANDRAN, MTS- REG. | Administration Section | | | |
| 3538/2018 | 27/11/2018 | 04/CESTAT/HYD/VPP/18 | P.K. NEELA REDDY, SR. PS, CESTAT, HYDERABAD | FORWARDING OF JOINING REPORT OF SH. V.P. PANDEY, ASST. REGISTRAR | Administration Section | | | |
| 3539/2018 | 27/11/2018 | NIL | ASST. REGISTRAR/DDO | FORWARDING OF LPC IN R/O SH. SHOMEJIT MUKHERJEE, SPS- REG. | Administration Section | | | |
| 3540/2018 | 27/11/2018 | A-50050/200/2018-AD.1C (CESTAT) | S. BHOWMIC | COMMITTEE ON WELFARE OF | Administration | | | |

| | | | | | | | | |
|-----------|------------|---|---|---|------------------------|--|--|--|
| | | | K, UNDER SECRETARY TO THE GOVT. OF INDIA | OTHER BACKWARD CLASSES EXAM | Section | | | |
| 3541/2018 | 27/11/2018 | 27/11/2005-AD.1C(CESTAT) DTD 19.11.2018 | UNDER SECRETARY, AD.1C | Ex-post facto approval for outsourcing of posts | Administration Section | | | |
| 3542/2018 | 27/11/2018 | A-50050/165/2018-AD.IC (CESTAT) | S. BHOWMIK, UNDER SECRETARY TO THE GOVT. OF INDIA | RENEWAL OF LEASE AGREEMENT FOR CESTAT, CHANDIGARH | Administration Section | | | |
| 3543/2018 | 27/11/2018 | HMWSSB/DIR (REV & UFW/2018-19 | DIRECTOR (REV & UFW), HMWSSB | HMWSSB- UPW DIVISION, REMINDER 4, RENEWAL OF LEASE AGREEMENT | Administration Section | | | |
| 3544/2018 | 27/11/2018 | NIL | ASST. REGISTRAR/DDO, CESTAT, KOLKATA | FORWARDING OF APPLICATION FOR TA ON TRANSFER IN R/O MEMBER (T) MR. V. PADMANABHAN | Account Section | | | |
| 3545/2018 | 27/11/2018 | 23111/2018/SEC-ELM | ASST. REGISTRAR, SUPREME COURT OF INDIA | CIVIL APPEAL NO. 23111 OF 2018 | DR(J) | | | |
| 3546/2018 | 27/11/2018 | NIL | MANAGER - CUSTOMER SERVICES | PRE RECEIPTED BILL IN TRIPLICATE | DR(J) | | | |
| 3547/2018 | 28/11/2018 | NIL | PRESIDENT, CESTAT | C.L. ON 3.12.18 AND LTC 2017 | Administration | | | |

| | | | | | Section | | | |
|-----------|------------|-----|---|---|------------------------|--|--|--|
| 3548/2018 | 29/11/2018 | NIL | ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO | TIME BOUND MATTER OF HON. HIGH COURT- REG. | PA | | | |
| 3549/2018 | 29/11/2018 | NIL | CPIO, CESTAT, NEW DELHI | INFO SOUGHT UNDER RTI ACT, 2005 | PA | | | |
| 3550/2018 | 29/11/2018 | NIL | SH. ASHOK JINDAL, MEMBER (J) | ORDER NO. 86 OF 2018 DT. 27.11.2018- REG. | PA | | | |
| 3551/2018 | 29/11/2018 | NIL | MS. ARCHANA WADHWA, MEMBER (J) | TENTATIVE TOUR PROGRAMME | PA | | | |
| 3552/2018 | 29/11/2018 | NIL | MS. SULEKHA BEEVI C.S, MEMBER (J) | REG. TRAVEL PLANS FOR NATIONAL JUDICIAL ACADEMY | PA | | | |
| 3553/2018 | 29/11/2018 | NIL | R. K. JAIN, PRESIDENT, EXCISE AND CUSTOMS BAR ASSOCIATION | RTI APPLICATION NO. RTI/10701/18 DATED 20/10/2018 | PA | | | |
| 3554/2018 | 29/11/2018 | NIL | SH. ANIL G. SHAKKARWAR, MEMBER (T) | APPLICATION FOR EL | Administration Section | | | |
| 3555/2018 | 29/11/2018 | NIL | MS. ARCHANA WADHWA, MEMBER | ISSUANCE OF NOC- REG. | Administration Section | | | |

| | | | | | | | | |
|-----------|------------|---------------------|--|--|------------------------|--|--|--|
| | | | (J) | | | | | |
| 3556/2018 | 29/11/2018 | NIL | MS. ARCHANA WADHWA, MEMBER (J) | DETAILS REG. PURCHASE OF IMMOVABLE PROPERTY- REG. | Administration Section | | | |
| 3557/2018 | 29/11/2018 | NIL | MS. ARCHANA WADHWA, MEMBER (J) | APPLICATION FOR EL | Administration Section | | | |
| 3558/2018 | 29/11/2018 | NIL | MS. ARCHANA WADHWA, MEMBER (J) | JOINING REPORT | Administration Section | | | |
| 3559/2018 | 29/11/2018 | PF/CESTAT/MUMBAI/SC | T. VISWAPRA KASH, DEPUTY REGISTRAR, CESTAT, MUMBAI | FORWARDING OF INTIMATION REG. APPEARANCE IN SSC STENO EXAM- REG. | Administration Section | | | |
| 3560/2018 | 29/11/2018 | NIL | T. VISWAPRA KASH, DEPUTY REGISTRAR, CESTAT, MUMBAI | FORWARDING OF APPLICATION FOR RESIGNATION OF SH. ASHISH KUMAR, MTS | Administration Section | | | |
| 3561/2018 | 29/11/2018 | PF/CESTAT/MUMBAI/SC | T. VISWAPRA KASH, DEPUTY REGISTRAR, CESTAT, MUMBAI | FORWARDING OF REQUEST FOR GRANTING PROMOTION FOR THE POST OF UDC | Administration Section | | | |
| 3562/2018 | 29/11/2018 | NIL | DR. S.K.PATI, MEMBER (J) | REG. TWO DAYS SEMINAR AT BHOPAL | Administration Section | | | |
| 3563/2018 | 29/11/2018 | NIL | SH. MADHU | INTIMATION REG. SAVINGS | Administration Section | | | |

| | | | | | | | | |
|-----------|------------|-------------------------------|---|--|------------------------|--|--|--|
| | | | MOHAN DAMODHAR, MEMBER (T) | BANK ACCOUNT/IMMOVABLE PROPERTY | Section | | | |
| 3564/2018 | 29/11/2018 | NIL | SH. AJAY SHARMA, MEMBER (J) | LEAVE APPLICATION | Administration Section | | | |
| 3565/2018 | 29/11/2018 | ST/53181/2014 & ST/52581/2016 | AMRESH JAIN, AUTHORIZED REPRESENTATIVE, OFFICE OF THE COMMISSIONER (AR) | APPEAL NO. ST/53181/2014 AND ST/52581/2016 IN THE MATTER OF NEW DELHI MUNICIPAL COUNCIL VS. CGST, DELHI-REG. | DR(J) | | | |
| 3566/2018 | 29/11/2018 | NIL | ADMN. OFFICER (JUDL) FOR REGISTRAR GENERAL | YOUR LETTER IN WP 1000/2015 RECEIVED VIDE DIARY NO. 28663 DATED 03/11/2018 | Administration Section | | | |
| 3567/2018 | 30/11/2018 | 8/5922/2018-TS-III | G.P. SARKAR, DEPUTY DIRECTOR OF ESTATES | ALLOTMENT OF A BUNGALOW TO THE HON. PRESIDENT, CESTAT | Administration Section | | | |
| 3568/2018 | 30/11/2018 | NIL | SH. ASHOK JINDAL, MEMBER (J) | FIXATION OF DATE FOR NEXT DIVISION BENCH AFTER 7.12.2018- REG. | PA | | | |
| 3569/2018 | 30/11/2018 | NIL | DEPUTY REGISTRAR, CESTAT, MUMBAI | CONSTITUTION OF SPECIAL BENCH AND ISSUING OF ROSTER- REG. | PA | | | |
| 3570/2018 | 30/11/2018 | A-24(2)/LEAVE FILE/TKS- | DEPUTY REGISTRAR | FORWARDING OF REVISED | Administration | | | |

| | | | | | | | | |
|---------------|----------------|------------------------|--|---|-------------------------------|--|--|--|
| | | DR/CHE/2018 | R, CESTAT, CHENNAI | LEAVE APPLICATION OF SH. T.K. SARKAR, DR- REG. | Section | | | |
| 3571/ 2018 | 30/11 /2018 | NIL | MS. ARCHANA WADHWA, MEMBER (J) | APPLICATION FOR EL | Admini stration Section | | | |
| 3572/ 2018 | 30/11 /2018 | NIL | SHRADDH A MISHRA, STENO GR. III | EL APPLICATION FOR 28/11/2018 WITH JOINING REPORT | Admini stration Section | | | |
| 3573/ 2018 | 30/11 /2018 | NIL | EASTERN BOOK COMPANY P. LTD. | UPDATE INVOICE | DR(J) | | | |
| 3574/ 2018 | 30/11 /2018 | 01/CESTAT/BANG/PK M | UMA SHANKAR VERMA, ASST. REGISTRA R, CESTAT, BANGALO RE | FORWARDING OF ASSUMPTION OF CHARGE- REG. | Admini stration Section | | | |